

**RBI prohibits Kuber Mutual Benefits Ltd.
from accepting deposits**

April 5, 1999

It is hereby notified for the information of the public that the Reserve Bank of India in exercise of the powers, conferred on it under Section 45K(4) read with Section 45MB(1) of the Reserve Bank of India Act, 1934 has prohibited Kuber Mutual Benefits Ltd., Kuber Bhavan, Begum Bridge Road, Meerut, Uttar Pradesh, from accepting deposits with effect from April 5, 1999 in any form, whether by way of fresh deposits or renewal or otherwise.

Further, in exercise of the powers conferred on it under Section 45MB(2) of the Reserve Bank of India Act, 1934, the Reserve Bank has directed Kuber Mutual Benefits Ltd., not to sell, transfer, create charge or mortgage or deal in any manner with its property and assets without prior written permission of the Bank.

**Chhaya Rajee
Manager**

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